

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.05.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson with Hon'ble Member (Technical)

(Rest of the matters listed on 17.05.2022 at 10:30 AM)

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By order of Hon'ble Chairperson
-sd/-
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